

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA(CAA)/29(CHE)2021  
NAME OF THE PETITIONER : Sri Shanmugavel Mills Private Limited  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 230-232, 234 of CA, 2013

**ORDER**

Ld. Counsel Mr. M.R. Thiagarajan for the Applicant is present.

At the request of the Counsel for the Applicant, matter is adjourned to  
**11.08.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs